

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(through web-based video conferencing platform)

ITEM No.23
C.P. No.10/BB/2021

IN THE MATTER OF:

Mr. Harish Lakhilal Mirapuri and Anr. ... Petitioners
v.
M/s. Arya Foundations Pvt. Ltd. ... Respondent

Order under Sections 241-242 of Companies Act, 2013

Order delivered on: 30.08.2023

CORAM:

DR. N.V. RAMAKRISHNA BADARINATH
HON'BLE MEMBER (JUDICIAL)

SH. SANJAY PURI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Akshay J. Simha
For the Respondent : None

ORDER

1. Heard Shri Akshay J. Simha, learned Counsel for the Petitioner and none for the Respondent.
2. The matter is adjourned to **16.10.2023.**

Sd/-
(SANJAY PURI)
MEMBER (TECHNICAL)

Sd/-
(N.V. RAMAKRISHNA BADARINATH)
MEMBER (JUDICIAL)

Puja